

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

O.A. No-2288/94

Date of decision 12-2-1996

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri S.K.Verma
r/o II/57, Sadar Bazar,
Delhi-Cantt.

(None for the applicant) .. Applicant

Vs.

1. Union of India-through
The Secretary,
Ministry of Urban Development,
Nirman Bhawan, New Delhi.
2. The Superintending Engineer,
BSF, CPWD, East Block-I,
R.K.Puram, New Delhi.
3. Shri K.K.Bansal,
Executive Engineer, Border Fencing Divn.II,
C.P.W.D. R.K.Puram,
New Delhi.

.. Respondents

O R D E R (ORAL)

(Smt. Lakshmi Swaminathan, Member (J))

It is noticed that the applicant has been absent on 2.1.1996 and again on 18.1.1996. No rejoinder has been filed by the applicant so far. On 18.1.1996, it was noted that in case the applicant fails to appear on the next date i.e. today, it will be presumed that he is not interested in pursuing the case.

2. On the above facts and circumstances of the case, this application is dismissed in default for non-prosecution.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

sk